

Proposal to set up fertilizer projects

8098. **SHRI BASUDEB ACHARYA:**
SHRI CHIRANJI LAL
SHARMA:

Will the Minister of **PETROLEUM, CHEMICALS AND FERTILIZERS** be pleased to state:

(a) whether there is a proposal to set up several fertilizer projects in the country to meet the growing demand of fertilizers in the country; and

(b) what will be total installed capacity after completion of all those projects?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir. In addition to the projects under implementation, action will be initiated in a phased manner, during the Sixth Plan period to take up construction of 8 new nitrogenous and 11 new phosphatic fertilizer plans.

(b) The installed capacity of fertilizer production which was 38.91 lakh tonnes of nitrogen and 12.3 lakh tonnes of P2 O5 at the beginning of the 6th Plan is expected to go up to about 65 lakh tonnes of nitrogen and 19 lakhs tonnes of P2 O5 by the end of the Sixth Plan. This capacity would go up further to about 100 lakh tonnes of nitrogen and about 35 lakh tonnes of P2 O5 by 1989-90, by which time the new projects for which provision is being made in the Sixth Plan are expected to be completed.

Registration of Asli Bharat Hindi weekly for DAVP advertisement

8099. **SHRI GEORGE FERNANDES:** Will the Minister of **INFORMATION, AND BROADCASTING** be pleased to state:

(a) whether 'Asli Bharat' a Hindi weekly published from Delhi sought

registration for DAVP advertisements;

(b) if so, what is the reasons for not registering the paper and releasing advertisements to it; and

(c) what is the policy in regard to release of advertisements by DAVP?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a) Yes, Sir.

(b) The paper is already placed on the media list of the DAVP. Few advertisements too have been released.

(c) Advertisements are issued in accordance with the principles laid down in the Advertising Policy of the Government, a copy of which has already been laid on the Table of the House.

Companies having capital of more than Rs. One Crore and submission of Audited Accounts

8100. **SHRI R. PRABHU:** Will the Minister of **LAW, JUSTICE AND COMPANY AFFAIRS** be pleased to state:

(a) the number of companies having paid-up capital of more than Rs. 1 crore as on 31st March, 1980, 1979 and 1978;

(b) the names of those companies who have failed to submit their audited accounts with the Registrar of Companies for the above mentioned years; and

(c) what action has been taken by Government in these cases by bringing to book the offices who have failed to submit the audited accounts?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) According to information available

with this Department, there was 894 companies as on 31st March, 1978 each with a paid-up capital of more than Rs. 1 crore. The number of such companies was 972 as on 31st March, 1979 and 1008 as on 31st March, 1980.

(b) and (c). The requisite information in respect of companies referred to in (a) above is being collected and will be laid on the Table of the House.

Officers from DGS&D sent Abroad for Training

8101. SHRI KESHORAO PARDHI: Will the Minister of SUPPLY AND REHABILITATION be pleased to refer to the reply to Unstarred Question No. 5689 of 31st March, 1981 regarding officers from DGS&D sent abroad for training and state:

(a) whether it is a fact that a specialised service in purchase management of Central Govt. has been created which is known as Indian Supply Service where selection is made through Engineering Services Examination of UPSC; and

(b) how many officers have so far been sent abroad for this type of training and how many of them belong to Indian Supply Services?

THE MINISTER OF STATE IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) It is a fact that the Indian Supply Service is a service whose members deal with purchase and disposal of stores for the Central Government. One of the modes of recruitment to this Service is through Combined Engineering Service Examination which is conducted by UPSC.

(b) During the last ten years, three officers of DGS&D have been sent abroad for training in Supply and Materials Management/International Procurements Problem. Two of them were drawn from the Indian Supply Service.

Posts Advertised by Hindustan Petroleum Corporation

8102. SHRI RASHEED MASOOD:
 PROF. AJIT KUMAR
 MEHTA:
 SHRI B. D. SINGH:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether H.P.C.L. had given an advertisement in the Times of India dated 28th June, 1977 for the posts of Sales Representatives and Sales Engineers without disclosing their prescribed scales of pay and indicating only the total emoluments if so, reasons for not giving in the advertisement the pay scales of the posts advertised;

(b) the scales of pay on which the total emoluments advertised were based;

(c) whether in pursuance of the said advertisement some candidates were misled to accept lower posts on a reasonable assumption that the posts offered to them were equivalent to those for which they were interviewed; and

(d) whether in their appointment letters it was made clear to the candidates that the posts offered were lower than those advertised/for which they were interviewed; if so, reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir. The approximate total emoluments of Rs. 1190/1 at the starting point were indicated by HPCL to enable the candidates to have a clear idea of the total emoluments which they would have received.

(b) Rs. 850—1550 (i.e. HFC-A) which is the starting scale of pay for officers.

(c) No candidates were misled in pursuance of the said advertisement as there was no ambiguity either